

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of C.J.M., Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
1	3188/16	Nayeem Shah	129/177 M.V. Act.	Kotwali Nagar	100/-	The proposed fine may be deposited in Account number 34923257865 (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing 50/- Each up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
2	3182/16	Sunil	129/177 M.V. Act.	Kotwali Nagar	100/-	
3	2925/16	Aman Tyagi	129/177 M.V. Act.	Kotwali Nagar	100/-	
4	2922/16	Harshid Pathak	129/177 M.V. Act.	Kotwali Nagar	100/-	
5	2933/16	Dharmendra	129/177 M.V. Act.	Kotwali Nagar	100/-	
6	3438/16	Yatendra Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-	
7	3437/16	Subhod Malik	129/177 M.V. Act.	Kotwali Nagar	100/-	
8	3435/16	Rahul	129/177 M.V. Act.	Kotwali Nagar	100/-	
9	2935/16	Ashok Garg	129/177 M.V. Act.	Kotwali Nagar	100/-	
10	5623/16	Mahendra	129/177 M.V. Act.	Kotwali Nagar	100/-	
11	5631/16	Fahimuddin	129/177 M.V. Act.	Kotwali Nagar	100/-	
12	5650/16	Mahendra Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-	
13	5646/16	Ashlam	129/177 M.V. Act.	Kotwali Nagar	100/-	
14	5644/16	Deepak	129/177 M.V. Act.	Kotwali Nagar	100/-	
15	5642/16	Kapil Kumar Verma	129/177 M.V. Act.	Kotwali Nagar	100/-	
16	6222/16	Gaurav	129/177 M.V. Act.	Kotwali Nagar	100/-	
17	6212/16	Rizwan	129/177 M.V. Act.	Kotwali Nagar	100/-	
18	6924/16	Sunil	129/177 M.V. Act.	Kotwali Nagar	100/-	
19	6913/16	Mohd. Kaphil	129/177 M.V. Act.	Kotwali Nagar	100/-	
20	6917/16	Mohd. Sazid	129/177 M.V. Act.	Kotwali Nagar	100/-	
21	6922/16	Azhar Mohd.	129/177 M.V. Act.	Kotwali Nagar	100/-	
22	6948/16	Kamal Jeet	129/177 M.V. Act.	Kotwali Nagar	100/-	
23	6909/16	Ravi	129/177 M.V. Act.	Kotwali Nagar	100/-	
24	6775/16	Pankit Sirohi	129/177 M.V. Act.	Kotwali Nagar	100/-	
25	6893/16	Sonu Singh	129/177 M.V. Act.	Kotwali Nagar	100/-	
26	6894/16	Omvir	129/177 M.V. Act.	Kotwali Nagar	100/-	
27	6895/16	Danvir	129/177 M.V. Act.	Kotwali Nagar	100/-	
28	6896/16	Shivam	129/177 M.V. Act.	Kotwali Nagar	100/-	
29	5920/16	Abdulla	129/177 M.V. Act.	Kotwali Nagar	100/-	
30	5633/16	Mahesh	129/177 M.V. Act.	Kotwali Nagar	100/-	
31	5637/16	Sirajuddin	129/177 M.V. Act.	Kotwali Nagar	100/-	
32	5915/16	Ramotar	129/177 M.V. Act.	Kotwali Nagar	100/-	
33	5913/16	Yatendra Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-	
34	2860/16	Yogesh Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-	

35	2863/16	Ompal Singh	129/177 M.V. Act.	Kotwali Nagar	100/-
36	2869/16	Apoorn	129/177 M.V. Act.	Kotwali Nagar	100/-
37	3172/16	Kishore	129/177 M.V. Act.	Kotwali Nagar	100/-
38	3926/16	Arvind Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
39	2934/16	Arun Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
40	5922/16	Vijay Sharma	129/177 M.V. Act.	Kotwali Nagar	100/-
41	2871/16	Himanshu Sharma	129/177 M.V. Act.	Kotwali Nagar	100/-
42	2884/16	Nitin Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
43	2901/16	Mohd. Sazid	129/177 M.V. Act.	Kotwali Nagar	100/-
44	2903/16	Satish	129/177 M.V. Act.	Kotwali Nagar	100/-
45	5959/16	Shiva	129/177 M.V. Act.	Kotwali Nagar	100/-
46	2828/16	Sunil	129/177 M.V. Act.	Kotwali Nagar	100/-
47	2856/16	Rahul Singh	129/177 M.V. Act.	Kotwali Nagar	100/-
48	5888/16	Pradeep Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
49	5889/16	Yogesh Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
50	5890/16	Rajkumar	129/177 M.V. Act.	Kotwali Nagar	100/-
51	5892/16	Neetu	129/177 M.V. Act.	Kotwali Nagar	100/-
52	5894/16	Ruchir Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
53	2011/16	Pratap	129/177 M.V. Act.	Kotwali Nagar	100/-
54	2001/16	Deepanshu	129/177 M.V. Act.	Kotwali Nagar	100/-
55	2002/16	Ishwar Chand Sharn	129/177 M.V. Act.	Kotwali Nagar	100/-
56	2003/16	Dushyant	129/177 M.V. Act.	Kotwali Nagar	100/-
57	2004/16	Idreesh Khan	129/177 M.V. Act.	Kotwali Nagar	100/-
58	2005/16	Pappu	129/177 M.V. Act.	Kotwali Nagar	100/-
59	2007/16	Shamshad	129/177 M.V. Act.	Kotwali Nagar	100/-
60	2031/16	Shiraj	129/177 M.V. Act.	Kotwali Nagar	100/-
61	2038/16	Anuj	129/177 M.V. Act.	Kotwali Nagar	100/-
62	6929/16	Udaipal	129/177 M.V. Act.	Kotwali Nagar	100/-
63	6940/16	Manish Gupta	129/177 M.V. Act.	Kotwali Nagar	100/-
64	6216/16	Shakeel Ahmad	129/177 M.V. Act.	Kotwali Nagar	100/-
65	6217/16	Pawan Kumar	129/177 M.V. Act.	Kotwali Nagar	100/-
66	11276/16	Hasmat	129/177 M.V. Act.	Sikandrabad	100/-
67	11292/16	Ajay	129/177 M.V. Act.	Sikandrabad	100/-
68	11922/16	Prince	129/177 M.V. Act.	Sikandrabad	100/-
69	11921/16	Siddharth	129/177 M.V. Act.	Sikandrabad	100/-
70	11920/16	Harendra	129/177 M.V. Act.	Sikandrabad	100/-

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**Chief Judicial Magistrate**  
 Bulandshahr

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

In the Court of A.C.J.M.-I, Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
1	115/17	Anil Sharma	M.V. Act.	Kot. Dehat	100/-	The proposed fine may be deposited in Account number <b>34923257865</b> (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing Rs.50/- Each up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
2	3211/16	Shishram	M.V. Act.	Kot. Dehat	100/-	
3	3924/16	Ved Prakash	M.V. Act.	Kot. Dehat	100/-	
4	3201/16	Mohd. Vashim	M.V. Act.	Kot. Dehat	100/-	
5	141/17	Nikhil Garg	M.V. Act.	Kot. Dehat	100/-	
6	143/1	Prateep	M.V. Act.	Kot. Dehat	100/-	
7	3846/16	Salauddin	M.V. Act.	Kot. Dehat	100/-	
8	3737/16	Harish Kumar	M.V. Act.	Kot. Dehat	100/-	
9	3849/16	Mohd. Ashif	M.V. Act.	Kot. Dehat	100/-	
10	3526/16	Billal	M.V. Act.	Kot. Dehat	100/-	
11	3760/16	Anilt	M.V. Act.	Kot. Dehat	100/-	
12	3810/16	Sadab	M.V. Act.	Kot. Dehat	100/-	
13	3646/16	Virendra	M.V. Act.	Kot. Dehat	100/-	
14	3901/16	Virendra	M.V. Act.	Kot. Dehat	100/-	
15	3910/16	Suraj	M.V. Act.	Kot. Dehat	100/-	
16	137/16	Kuldeep Sharma	M.V. Act.	Kot. Dehat	100/-	
17	2718/16	Sushil	M.V. Act.	Kot. Dehat	100/-	
18	3937/16	Sakir	M.V. Act.	Kot. Dehat	100/-	
19	3173/16	Chatar Singh	M.V. Act.	Kot. Dehat	100/-	
20	3533/16	Iqbal	M.V. Act.	Kot. Dehat	100/-	
21	3166/16	Nitin	M.V. Act.	Kot. Dehat	100/-	
22	3654/16	Kripal	M.V. Act.	Kot. Dehat	100/-	
23	3917/16	Ravi Kumar	M.V. Act.	Kot. Dehat	100/-	
24	3644/16	Suraj	M.V. Act.	Kot. Dehat	100/-	
25	3929/16	Arun Kumar	M.V. Act.	Kot. Dehat	100/-	
26	3934/16	Litil	M.V. Act.	Kot. Dehat	100/-	
27	3596/16	Aabid	290 IPC	Kot. Dehat	100/-	
28	3916/16	Ashif	M.V. Act.	Kot. Dehat	100/-	
29	3803/16	Jitendra	M.V. Act.	Kot. Dehat	100/-	
30	3946/16	Tejvir Singh	M.V. Act.	Kot. Dehat	100/-	
31	3938/16	Edal	M.V. Act.	Kot. Dehat	100/-	
32	2734/16	Rajendra	M.V. Act.	Kot. Dehat	100/-	
33	3893/16	Radheshyam	M.V. Act.	Kot. Dehat	100/-	
34	3942/16	Rajendra	M.V. Act.	Kot. Dehat	100/-	

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
35	3909/16	Mohd Mazid	M.V. Act.	Kot. Dehat	100/-	
36	1757/16	Ankit	M.V. Act.	Kot. Dehat	100/-	
37	3897/16	Yogendra Pal	M.V. Act.	Kot. Dehat	100/-	
38	2664/16	Shahid	M.V. Act.	Kot. Dehat	100/-	
39	3923/16	Nishant	M.V. Act.	Kot. Dehat	100/-	
40	3809/16	Mohd. Talha	M.V. Act.	Kot. Dehat	100/-	
41	413/16	Pramod	M.V. Act.	Kot. Dehat	100/-	
42	3892/16	Ramesh	M.V. Act.	Kot. Dehat	100/-	
43	2727/16	Rajeev	M.V. Act.	Kot. Dehat	100/-	
44	3894/16	Jitendra	M.V. Act.	Kot. Dehat	100/-	
45	3759/16	Akash	M.V. Act.	Kot. Dehat	100/-	
46	3817/16	Satendra	M.V. Act.	Kot. Dehat	100/-	
47	3903/16	Kapil	M.V. Act.	Kot. Dehat	100/-	
48	3926/16	Robin Singh	M.V. Act.	Kot. Dehat	100/-	
49	3615/16	Pradeep	M.V. Act.	Kot. Dehat	100/-	
50	2704/16	Anil	M.V. Act.	Kot. Dehat	100/-	
51	3823/16	Afzal	M.V. Act.	Kot. Dehat	100/-	
52	3899/16	Shahrukh	M.V. Act.	Kot. Dehat	100/-	
53	3808/16	Khalid	M.V. Act.	Kot. Dehat	100/-	
54	3748/16	Saddam	M.V. Act.	Kot. Dehat	100/-	
55	3203/16	Pawan Garg	M.V. Act.	Kot. Dehat	100/-	
56	3898/16	Dharmendra	M.V. Act.	Kot. Dehat	100/-	
57	3889/16	Devendra Singh	M.V. Act.	Kot. Dehat	100/-	
58	3529/16	Dharmendra	M.V. Act.	Kot. Dehat	100/-	
59	3659/16	Dinesh	M.V. Act.	Kot. Dehat	100/-	
60	3932/16	Gulfam	M.V. Act.	Kot. Dehat	100/-	
61	3801/16	Ravi Kumar	M.V. Act.	Kot. Dehat	100/-	
62	3816/16	Rahul	M.V. Act.	Kot. Dehat	100/-	
63	203/17	Mohd . Sadim	M.V. Act.	Kot. Dehat	100/-	
64	204/17	Amit Rana	M.V. Act.	Kot. Dehat	100/-	
65	139/17	Yatendra	M.V. Act.	Mahila Thana	100/-	
66	873/16	Aabid	M.V. Act.	Kot. Dehat	100/-	
67	516/16	Nizamuddin	M.V. Act.	Kot. Dehat	100/-	
68	534/16	Anil	M.V. Act.	Kot. Dehat	100/-	
69	539/16	Ramkumar	M.V. Act.	Kot. Dehat	100/-	


  
 Add. Chief Judicial Magistrate  
 Court No. 1, Bulandshahr

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of A.C.J.M.-IInd, Bulandshahr

Sl. No.	Case Number	Name of Parties State vs	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
1	4257/16	Vijay Kumar	M.V. Act.	Aurangabad	100/-	The proposed fine may be deposited in Account number <b>34923257865</b> (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing 50/- Each up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
2	4256/16	Vivek Saini	M.V. Act.	Aurangabad	100/-	
3	32/17	Manoj Kumar	M.V. Act.	Aurangabad	100/-	
4	4247/16	Sadab	M.V. Act.	Aurangabad	100/-	
5	4246/16	Lokesh	M.V. Act.	Aurangabad	100/-	
6	4245/16	Jeetu Verma	M.V. Act.	Aurangabad	100/-	
7	3990/16	Tarun Kumar	M.V. Act.	Aurangabad	100/-	
8	3992/16	Naresh	M.V. Act.	Aurangabad	100/-	
9	3986/16	Vipin Singh	M.V. Act.	Aurangabad	100/-	
10	4240/16	Arun Kumar	M.V. Act.	Aurangabad	100/-	
11	4234/16	Pawan Kumar	M.V. Act.	Aurangabad	100/-	
12	4233/16	Sonu	M.V. Act.	Aurangabad	100/-	
13	4232/16	Mohd. Junaid	M.V. Act.	Aurangabad	100/-	
14	4231/16	Jitendra Yadav	M.V. Act.	Aurangabad	100/-	
15	4231A/16	Sunder Singh	M.V. Act.	Aurangabad	100/-	
16	4078/16	Devendra	M.V. Act.	Aurangabad	100/-	
17	4106/16	Aman Chaudhary	M.V. Act.	Aurangabad	100/-	
18	4090/16	Deepak	M.V. Act.	Aurangabad	100/-	
19	4089/16	Manoj Kumar	M.V. Act.	Aurangabad	100/-	
20	4088/16	Khalil	M.V. Act.	Aurangabad	100/-	
21	4079/16	Shiva	M.V. Act.	Aurangabad	100/-	
22	33/17	Budhpal	M.V. Act.	Aurangabad	100/-	
23	4075/16	Avnish Kumar	M.V. Act.	Aurangabad	100/-	
24	4230/16	Amit	M.V. Act.	Aurangabad	100/-	
25	4271/16	Sonu	M.V. Act.	Aurangabad	100/-	
26	4270/16	Jogendra	M.V. Act.	Aurangabad	100/-	
27	4270A/16	shakeel	M.V. Act.	Aurangabad	100/-	
28	4265/16	Dharampal	M.V. Act.	Aurangabad	100/-	
29	37/17	Umesh	M.V. Act.	Aurangabad	100/-	
30	4273/16	Maneesh	M.V. Act.	Aurangabad	100/-	
31	35/17	Alam	M.V. Act.	Siyana	100/-	
32	36/17	Sahadutt	M.V. Act.	Siyana	100/-	
33	37/17	Ram Kishore	M.V. Act.	Siyana	100/-	

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
34	38/17	Ravindra	M.V. Act.	Siyana	100/-	
35	39/17	Sonu	M.V. Act.	Siyana	100/-	
36	40/17	Ravindra	M.V. Act.	Siyana	100/-	
37	41/17	Asif	M.V. Act.	Siyana	100/-	
38	42/17	Mohd. Yamin	M.V. Act.	Siyana	100/-	
39	43/17	Washim	M.V. Act.	Siyana	100/-	
40	44/17	Mohd. Shamim	M.V. Act.	Siyana	100/-	
41	45/17	Neeraj	M.V. Act.	Siyana	100/-	
42	3975/16	Naveen	M.V. Act.	Shikarpur	100/-	
43	3967/16	Nashir	M.V. Act.	Shikarpur	100/-	
44	3981/16	Sachin	M.V. Act.	Shikarpur	100/-	
45	3982/16	Rahul	M.V. Act.	Shikarpur	100/-	
46	3971/16	Hasmuddin	M.V. Act.	Shikarpur	100/-	
47	3973/16	Tuyian	M.V. Act.	Shikarpur	100/-	
48	3977/16	Badshah	M.V. Act.	Shikarpur	100/-	

  
 Add. Chief Judicial Magistrate  
 Court No. 2, Bulandshahr

# OFFICE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C.J.M., Court No.3, Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
1.	499/13	श्रीगोपाल	म.व.अ.द.	श्रीहनुमानपुर	150.00	The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
2.	848/16	श्रीगोपाल	"	"	150.00	
3.	1129/16	श्रीगोपाल	"	"	150.00	
4.	2497/16	श्रीगोपाल	"	"	150.00	
5.	2418/16	श्रीगोपाल	"	"	150.00	
6.	2424/16	श्रीगोपाल	"	"	150.00	
7.	2419/16	श्रीगोपाल	"	"	150.00	
8.	2434/16	श्रीगोपाल	"	"	150.00	
9.	2438/16	श्रीगोपाल	"	"	150.00	
10.	2440/16	श्रीगोपाल	"	"	150.00	
11.	2392/16	श्रीगोपाल	"	"	150.00	
12.	2409/16	श्रीगोपाल	"	श्रीगोपाल	150.00	
13.	2944/16	श्रीगोपाल	"	"	150.00	

(S.B.I. Acc.No. 34923257865)  
Commission of Bank Scheme per  
Challan

**OFFICE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**  
 In the Court of A.C.J.M., Court No.3, Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
14	559/16	श्रीमती रसमती	M. & Ref	श्रीमती	150.00	The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
15	571/16	एन.ए.ए.	0	श्रीमती	150.00	
16	598/16	श्रीमती मीरा	0	0	150.00	
17	599/16	श्रीमती मीरा	0	0	150.00	
18	587/16	श्रीमती मीरा	0	0	150.00	
19	542/16	श्रीमती मीरा	0	0	150.00	
20	522/16	श्रीमती मीरा	0	0	150.00	
21	572/16	श्रीमती मीरा	0	0	150.00	
22	574/16	श्रीमती मीरा	0	0	150.00	
23	9918/16	श्रीमती मीरा	0	0	150.00	
24	2916/16	श्रीमती मीरा	0	0	150.00	
25	1527/16	श्रीमती मीरा	0	श्रीमती	150.00	
26	1536/16	श्रीमती मीरा	0	0	150.00	

श्रीमती मीरा  
 श्रीमती मीरा  
 श्रीमती मीरा



**OFFICE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**  
 In the Court of A.C.J.M., Court No.3, Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
27	2034/16	श्रीगौरी	M.V. Act	3rd Rd	100.00	The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
28	2043/16	श्रीगौरी	"	"	100.00	
29	2046/16	श्रीगौरी	G	G	100.00	
30	2048/16	श्रीगौरी	"	"	100.00	
31	2049/16	श्रीगौरी	G	"	100.00	
32	2052/16	श्रीगौरी	"	"	100.00	
33	2061/16	श्रीगौरी	"	"	100.00	
34	2074/16	श्रीगौरी	"	"	100.00	
35	2080/16	श्रीगौरी	"	"	100.00	
36	2077/16	श्रीगौरी	"	"	100.00	
37	1509/16	श्रीगौरी	"	"	100.00	
38	1510/16	श्रीगौरी	G	G	100.00	
39	1513/16	श्रीगौरी	"	"	100.00	

**OFFICE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of A.C.J.M., Court No.3, Bulandshahr

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
40	1529/16	श्रीमती शशि	M.O.Aed	शुल्की	150.00	The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
41	2897/16	श्रीमती	0	0	150.00	
42	2903/16	श्रीमती	0	0	150.00	
43	2908/16	श्रीमती	0	0	150.00	
44	2909/16	श्रीमती	0	0	150.00	
45	2899/16	श्रीमती	0	0	150.00	
46	2898/16	श्रीमती	0	0	150.00	
47	2899/16	श्रीमती	0	0	150.00	
48	2890/16	श्रीमती	0	0	150.00	
49	2885/16	श्रीमती	0	0	150.00	
50	1717	श्रीमती	0	0	150.00	

*[Signature]*

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**DETAILS OF PETTY OFFENCE CASES UNDER THE ' SARAL PETTY OFFENCE FINE DEPOSITE SCHEME(POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

**In the court of Judicial Magistrate-1<sup>st</sup> Bulandshahr**

Sl. No.	Case number	Name of Parties	Under Section/Act	Police station / Department	Proposed Fine	Remarks
1	2230/16	Anil	M.V.Act	B.B. Nagar	100	The proposed fine may be deposited in Account number <b>34923257865</b> ( To be filled by the District Judgeship Before uploading this proforma on the website ) of State Bank Of India along with applicable commission after filing Rs. 50/- Each up the prescribed Challan/Depo site slip.(The details of the scheme aand challan forms are available on this website )
2	3983/16	Deepak	M.V.Act	B.B. Nagar	100	
3	4239/16	Pradeep	M.V.Act	B.B. Nagar	100	
4	5010/16	Vinay Kumar	M.V.Act	B.B. Nagar	100	
5	5012/16	Rahul Chauhan	M.V.Act	B.B. Nagar	100	
6	5014/16	Sibban	M.V.Act	B.B. Nagar	100	
7	5336/16	Manish	M.V.Act	B.B. Nagar	100	
8	5338/16	Kasim	M.V.Act	B.B. Nagar	100	
9	5344/16	Nausad	M.V.Act	B.B. Nagar	100	
10	6743/16	Monu Kumar	M.V.Act	B.B. Nagar	100	
11	6745/16	Amit Chaudhary	M.V.Act	B.B. Nagar	100	
12	6747/16	Taragun Kumar	M.V.Act	B.B. Nagar	100	
13	6748/16	Sunil Kumar	M.V.Act	B.B. Nagar	100	
14	6749/16	Sandeep	M.V.Act	B.B. Nagar	100	
15	6750/16	Iswar Singh	M.V.Act	B.B. Nagar	100	
16	6753/16	Amit Sharma	M.V.Act	B.B. Nagar	100	
17	6758/16	Ravindra Kumar	M.V.Act	B.B. Nagar	100	
18	6760/16	Rasid	M.V.Act	B.B. Nagar	100	
19	3589/16	Nitin	M.V.Act	B.B. Nagar	100	
20	3591/16	Harish	M.V.Act	B.B. Nagar	100	
21	3592/16	Gaurav	M.V.Act	B.B. Nagar	100	
22	3593/16	Javeed	M.V.Act	B.B. Nagar	100	
23	3598/16	Gajendra Singh	M.V.Act	B.B. Nagar	100	
24	3599/16	Rajendra Singh	M.V.Act	B.B. Nagar	100	

25	3601/16	Yogendra	M.V.Act	B.B. Nagar	100
26	3602/16	Sonu	M.V.Act	B.B. Nagar	100
27	3603/16	Farahum	M.V.Act	B.B. Nagar	100
28	3505/16	Anuj	M.V.Act	B.B. Nagar	100
29	3606/16	Preetam Singh	M.V.Act	B.B. Nagar	100
30	3609/16	Sandeep	M.V.Act	B.B. Nagar	100
31	3610/16	Rakesh	M.V.Act	B.B. Nagar	100
32	3616/16	Sonu	M.V.Act	B.B. Nagar	100
33	3617/16	Sukhpal	M.V.Act	B.B. Nagar	100
34	3620/16	Monty	M.V.Act	B.B. Nagar	100
35	3600/16	NandKishore	M.V.Act	B.B. Nagar	100
36	3595/16	Saleem	M.V.Act	B.B. Nagar	200
37	3607/16	Irfaan	M.V.Act	B.B. Nagar	200
38	2846/16	Pawan	M.V.Act	Sikandrabad	100
39	3281/16	Shailendra	M.V.Act	Sikandrabad	100
40	3374/16	Pawan Kumar	M.V.Act	Sikandrabad	100
41	3366/16	Deepak Garg	M.V.Act	Sikandrabad	100

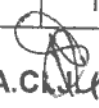
  
**J.C. Judicial Magistrate-1<sup>st</sup>**  
**Bulandshahr**

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

in the Court of A.C.I.J (J.D.)/J.M. Court No. 4, Bulandshahr

Sl. No.	Case Number	Name of Parties		Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
1	5142/16	State Vs.	Dushant	M.V. Act.	Salempur	100/-	The proposed fine may be deposited in Account number 34-92-3257865 (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable 50/- commission after filing up the prescribed Challan/ Deposit Slip. (The details of the Scheme and Challan forms are available on this website)
2	5148/16	State Vs.	Sunil	M.V. Act.	Salempur	100/-	
3	5150/16	State Vs.	Niskunj	M.V. Act.	Salempur	100/-	
4	5147/16	State Vs.	Ravindra	M.V. Act.	Salempur	100/-	
5	6418/16	State Vs.	Naresh	M.V. Act.	Salempur	100/-	
6	6417/16	State Vs.	Ashok Kumar	M.V. Act.	Salempur	100/-	
7	6885/16	State Vs.	Ompal	M.V. Act.	Salempur	100/-	
8	6884/16	State Vs.	Akash	M.V. Act.	Salempur	100/-	
9	6883/16	State Vs.	Mahipal	M.V. Act.	Salempur	100/-	
10	6882/16	State Vs.	Uttam Kumar	M.V. Act.	Salempur	100/-	
11	6881/16	State Vs.	Rakesh	M.V. Act.	Salempur	100/-	
12	6880/16	State Vs.	Rahul	M.V. Act.	Salempur	100/-	
13	6879/16	State Vs.	Tarun	M.V. Act.	Salempur	100/-	
14	6878/16	State Vs.	Ram Bahadur	M.V. Act.	Salempur	100/-	
15	6877/16	State Vs.	Manoj Kumar	M.V. Act.	Salempur	100/-	
16	6876/16	State Vs.	Jakir	M.V. Act.	Salempur	100/-	
17	6875/16	State Vs.	Rajeev	M.V. Act.	Salempur	100/-	
18	6874/16	State Vs.	Ali	M.V. Act.	Salempur	100/-	
19	6873/16	State Vs.	Nawab	M.V. Act.	Salempur	100/-	
20	6872/16	State Vs.	Sanjay	M.V. Act.	Salempur	100/-	
21	6871/16	State Vs.	Brijesh	M.V. Act.	Salempur	100/-	
22	6871/16	State Vs.	Yogesh	M.V. Act.	Salempur	100/-	
23	6870/16	State Vs.	Babloo	M.V. Act.	Salempur	100/-	
24	6869/16	State Vs.	Rakesh	M.V. Act.	Salempur	100/-	
25	6896/16	State Vs.	Pintoo	M.V. Act.	Gulaothi	100/-	
26	6895/16	State Vs.	Vipin	M.V. Act.	Salempur	100/-	
27	6894/16	State Vs.	Sanjeev	M.V. Act.	Salempur	100/-	
28	6893/16	State Vs.	Ameen	M.V. Act.	Salempur	100/-	
29	6892/16	State Vs.	Gaurav Sharma	M.V. Act.	Salempur	100/-	
30	6891/16	State Vs.	Nayeem	M.V. Act.	Gulaothi	100/-	
31	6890/16	State Vs.	Arif	M.V. Act.	Gulaothi	100/-	
32	6889/16	State Vs.	Mohd. Yashin	M.V. Act.	Gulaothi	100/-	

Sl. No.	Case Number	Name of Parties		Under Section/ Act.	Police Station / Department	Proposed Fine	Remarks
33	6888/16	State Vs.	Javed	M.V. Act.	Gulaothi	100/-	Account Number 34923257865 App Commission Rs. 50/-
34	6887/16	State Vs.	Satvir	M.V. Act.	Salempur	100/-	
35	6886/16	State Vs.	Lal Singh	M.V. Act.	Salempur	100/-	
36	6900/16	State Vs.	Akbar Khan	M.V. Act.	Salempur	100/-	
37	6899/16	State Vs.	Kallu	M.V. Act.	Gulaothi	100/-	
38	6898/16	State Vs.	Nizam	M.V. Act.	Salempur	100/-	
39	6897/16	State Vs.	Ranjeet	M.V. Act.	Salempur	100/-	
40	1850/16	State Vs.	Deepak	M.V. Act.	Kakore	100/-	
41	1853/16	State Vs.	Ranpal	M.V. Act.	Kakore	100/-	
42	379/16	State Vs.	Gulfam	M.V. Act.	Kakore	100/-	
43	1859/16	State Vs.	Mohan	M.V. Act.	Kakore	100/-	

  
 A.C.J. (J.D.) / J.M.  
 Court No. 4, Bulandshahr